

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP(IB) No.148/9/HDB/2020
<b>NAME OF THE COMPANY</b>	Rotodye Engineering Services Pvt Ltd
<b>NAME OF THE PETITIONER(S)</b>	Vertex Cranes & Hoists India Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Rotodye Engineering Services Pvt Ltd
<b>UNDER SECTION</b>	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared.

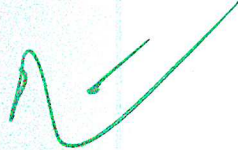
Learned counsel for the Corporate Debtor appeared.

Notice is served.

Learned counsel for the Corporate Debtor seeks time for filing Vakalat and Affidavit in Reply. We direct him to file both within a week without fail by giving copy to the other side and the other side may file rejoinder, if any, within a week.

Matter stands adjourned to 28.07.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL